

Declaration of Assets and Liabilities

Year 2024-2025

I, PRIYA KUMARI, daughter of SATISH KUMAR, aged 29 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant Section Officer of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	Rs. 6000/-	N.A.	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/c- Rs. 42000/- BOB Saving A/c- Rs. 37,000/-	N.A.	BOI Saving Account Rs- 3,00,000/- SBI Saving Account RS- 2,00,000/-	BOI FD Rs- 8,00,000/-	
(iii)	Bonds, Debentures and Shares in companies	Shares worth Rs-23,000/-	N.A.	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	PPF in SBI Saving Account worth Rs-72,450/-	N.A.	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	N.A.	NIL	NIL	
(vi)	Jewelry (give details of weight and value)	Gold-45 Gram Value-Rs/-3,50,000/-	N.A.	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	N.A.	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided (Ancestral)	NIL	4 kattha land in Belouri, Purnea- 854326	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in	NIL	NIL	NIL	NIL	

- (2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025
(a)	(i) Loans from Banks	SBI, RACPC II PATNA, JAGDEO PATH HOME LOAN of Rs- 45,00,000/-	Rs-34,37,284/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO- IUEPK1317J (2024-2025) Tax Paid- approx 22k	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110184056530

Gender :- F (M/F)

Date of Birth :- 24/01/1996

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Purnea

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Priya Kumari

Name of Employee : PRIYA KUMARI

Designation : ASSISTANT SECTION OFFICER

Department : BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 11/02./2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priya Kumari
11.02.25